

**(b) Representatives from the Central Government**

1. Shri K.B. Saxena,  
Joint Secretary,  
Department of Rural Development
2. Shri B.K. Mishra,  
Joint Secretary,  
Ministry of Welfare
3. Dr. S.C. Jain,  
Joint Secretary,  
Ministry of Law and Justice
4. Shri B.S. Lalli,  
Joint Secretary,  
Ministry of Home Affairs.  
(Convenor)

**(c) Representatives from the State Government**

1. Shri J.L. Arya,  
Home Secretary, Bihar
2. Secretary,  
Tribal Welfare, Bihar
3. Regional Development Commissioner, Ranchi

**(d) Experts**

1. Dr. K.S. Singh

2. Dr. Bhupinder Singh

3. Shri K.N. Prasad

**(e) Other Representatives**

1. Prof. Lal Chand Churamani  
Nath Sahdeo

2. Prof. Shahid Hasan

The Members of Parliament representing Chotanagpur and Santhal Pargana area are also invited to attend the Committee's meeting as observers.

**Roads and Bridge Sanctioned to Maharashtra**

7245. SHRI A.R. ANTULAY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of roads and bridges sanctioned to Maharashtra under Central Schemes during the last three years; and

(b) the total amount sanctioned therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) and (b). Details indicating the number of roads and bridges and the cost thereof approved under the Central Schemes for road development between 1.4.87 and 31.3.90 are as under:—

## STATEMENT

S.No.	Name of the Central Scheme	No. of the Works	Estimate Approved Cost (Rs. in Lakhs)
1	2	3	4
<b>A. Road Works</b>			
1.	National highways (Original) Works.	119	3815.47
2.	Inter State Roads of Economic importance.	2	58.97
3.	Central Road Fund.	4	90.25
<b>B. Bridges Works</b>			
1.	National highways (Original) Works	38	1529.60

S.No.	Name of the Central Scheme	No. of the works	Estimate Approved Cost (Rs. in Lakhs)
1	2	3	4
2.	Bridges on Inter-State Roads of Economic Importance.	1	12.30
			5506.59